

TO BE PUBLISHED IN THE GAZETTE OF INDIA
EXTRORDINARY
(PART-I, SECTION-I)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE No. 50 (RE-2008)/2004-09
NEW DELHI: DATED THE 17TH JULY, 2008

In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy, 2004-09, the Director General of Foreign Trade hereby makes the following amendments in the Handbook of Procedures, Vol. 1(RE-2008):

2. Second sub-para of Para 6.7(c) of Handbook of Procedures Vol. I shall be substituted as follows:

“However, in case of import of spices for VA purpose like crushing/grinding/sterilization or for manufacture of oils and oleoresins of pepper, cardamom and chillies (and not for simple cleaning, grading, repacking etc.), EO shall be fulfilled within 120 days from the date of importation of first consignment. In case of import of spices (other than pepper, cardamom and chillies) for manufacture of spice oils and oleoresins, EO shall be fulfilled within 12 months.”

This issues in public interest.

Sd/-

(R.S. GUJRAL)
DIRECTOR GENERAL OF FOREIGN TRADE
AND EX-OFFICIO ADDITIONAL SECRETARY TO THE GOVT. OF INDIA

(ISSUED FROM F.No. 01/92/180/20/AM06/PC-VI)

₹ÉÉ®iÉ BÉEä ®ÉVÉ{ÉjÉ +É°ÉÉvÉÉ®hÉ ₹ÉÉMÉ-1, JÉhb-1 àÉå |ÉBÉEÉ¶ÉxÉÉlÉÇ
₹ÉÉ®iÉ °É®BÉEÉ®

‘ÉÉÉÊhÉVªÉ A´ÉÆ=tÉÉäMÉ àÉÆjÉÉãÉªÉ
‘ÉÉÉÊhÉVªÉ ÉÊ´É£ÉÉMÉ

°ÉÉ´ÉÇVÉÉÊxÉBÉE °ÉÝSÉxÉÉ °ÉÆ. 50 /(+ÉÉ® <Ç-2008)/2004-09
xÉ<Ç ÉÊñãÉÉÒ, ÉÊnxÉÉÆBÉE& 17 VÉÖãÉÉ<Ç, 2008

ÉÊ´Éñä¶É BªÉÉ{ÉÉ® xÉÉÒÉÊiÉ, 2004-09 BÉEä {Éè®ÉOÉÉ{ÉÉ 2.4 BÉEä iÉciÉ |ÉnkÉ ¶ÉÉÎBÉDiÉªÉÉä
BÉEÉ |ÉªÉÉäMÉ BÉE®iÉä cÖA àÉcÉÉÊxÉñä¶ÉBÉE, ÉÊ´Éñä¶É BªÉÉ{ÉÉ®, |ÉÉÊµÉÉªÉÉ {ÉÖ°iÉBÉE, JÉhb-1
(+ÉÉ®<Ç2008) àÉä, AiÉñÂuÉ®É, ÉÊxÉàxÉÉÊãÉÉÊJÉiÉ °ÉÆ¶ÉÉävÉxÉ BÉE®iÉä cé:-

2. |ÉÉÊµÉÉªÉÉ-{ÉÖ°iÉBÉE JÉhb-1 BÉEä {Éè®É 6.7(MÉ) BÉEä ={É-{Éè®É BÉEÉä ÉÊxÉàxÉÉxÉÖ°ÉÉ® |
ÉÉÊiÉ°iÉÉÉÊ{ÉiÉ BÉE® ÉÊñªÉÉ VÉÉAMÉÉ&-

" iÉiÉÉÉÊ{É, àÉ°ÉÉãÉÉä BÉEä +ÉÉªÉÉiÉ BÉEä àÉÉàÉãÉä àÉä, ´ÉÉÒA |ÉªÉÉäVÉxÉÉä cäiÉÖ BÉEÉãÉÉÒ
ÉÊàÉSÉÇ, <ãÉÉªÉSÉÉÒ ªÉÉ ÉÊàÉSÉÇ BÉEä BÉÉÝ]xÉä/ {ÉÉÒ°ÉxÉä/ÉÊ´É°ÉÆµÉÉàÉhÉ iÉiÉÉ =°ÉBÉEä iÉäãÉÉä
´É +ÉÉäÉÊãÉªÉä®äÊVÉx°É BÉEä ÉÊ´ÉÉÊxÉàÉÉÇiÉÉ VÉè°Éä |ÉªÉÉäVÉxÉÉä BÉEä ÉÊãÉA (+ÉÉè®
°ÉÉvÉÉ®hÉ °ó{É °Éä °É{ÉÉÉ<Ç, OÉäÉËbMÉ ªÉÉ {ÉÖxÉ& {ÉèÉËBÉEMÉ +ÉÉÉÊñ BÉEä ÉÊãÉA xÉcÉÓ)
{ÉcãÉÉÒ JÉä{É BÉEä +ÉÉªÉÉiÉ ÉÊBÉEÄ VÉÉxÉä BÉÉÒ ÉÊiÉÉÊiÉ °Éä 120 ÉÊnxÉ BÉEä +ÉÆñ® ÉÊxÉªÉÉÇiÉ
ñÉÉÊªÉi´É {ÉÝ®É ÉÊBÉEªÉÉ VÉÉAMÉÉ* àÉ°ÉÉãÉÉ iÉäãÉ +ÉÉè® +ÉÉäÉÊãÉªÉä®äÊVÉx°É BÉEä ÉÊ
´ÉÉÊxÉàÉÉÇhÉ BÉEä ÉÊãÉA àÉ°ÉÉãÉÉä BÉEä ÉÊxÉªÉÉÇiÉ BÉEä °ÉÆ°ÉÆvÉ àÉä (BÉEÉãÉÉÒ ÉÊàÉSÉÇ,
<ãÉÉªÉSÉÉÒ ´É ÉÊàÉSÉÇ BÉEÉä UÉä½BÉE®) ÉÊxÉªÉÉÇiÉ ñÉÉÊªÉi´É 12 àÉcÉÒxÉä BÉEä +ÉÆñ® {ÉÝ®É
ÉÊBÉEªÉÉ VÉÉAMÉÉ*"

<°Éä ãÉÉäBÉEÉÊciÉ àÉä VÉÉ®ÉÒ ÉÊBÉEªÉÉ VÉÉiÉÉ cè*

(+ÉÉ®.A°É. MÉÖVÉ®ÉãÉ)
àÉcÉÉÊxÉnä¶ÉBÉE ÉÊ´Énä¶É BªÉÉ{ÉÉ® A´ÉÆ
{ÉnäxÉ +É{É® °ÉÉÊSÉ´É, £ÉÉ®iÉ °É®BÉEE®

({ÉEE.°ÉÆ. 01/92/180/20/AAàÉ06/{ÉÉÒ°ÉÉÒÒ-vı °Éä VÉÉ®ÉÒ)